

**Work Orders of C.P.W.D.****Urban Land Ceiling and Regulation Act, 1976**

6344 SHRIRAJNATHSONKARSHASTRI:  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of works got done by the C.P.W.D. work order during each of the last three years; —

(b) the details and reasons thereof;

(c) th number of complaints received about mapractice in ordering the work on work order; and

(d) the number of complaints received against the contractors

for poor quality of work done in Government buildings and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

**Muzaffarpur Unit of IDPL**

6345. SRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have turned down the revival plans for the Muzaffarpur Unit of the Indian Drugs and Pharmaceuticals Ltd., and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) No, Sir.

(b) Does not arise.

6346 SHRIMATI SURYAKANTA PATIL:  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a Commission was set up to study the drawbacks of the Urban Land Ceiling and Regulation Act, 1976;

(b) if so, whether the Commission has since submitted its report; and

(c) the details of the recommendations made by the Commission and the time by which the Government propose to implement these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No Commission was set up to study the drawbacks of the Urban Land Ceiling and Regulation Act, 1976. However, the National Commission on Urbanisation was set up to examine the State of urbanisation in the country with reference to present demographic, economic infrastructural environmental, Physical, shelter, energy, communication, Land, poverty, aesthetic and cultural aspects.

(b) and (c). The National Commission on Urbanisation made various recommendations including for effective implementation of Urban Land Ceiling Act and these are given in statement. The National Commission on Urbanisation submitted its final report in August, 1988. In order to implement the recommendations of national Commission on Urbanisation, various amendment proposal have been formulated but no time frame can be given since a number of steps are involved in amending the Urban Land (Ceiling and Regulation) Act, 1976:-

(i) Approval of the amendment proposals by the Cabinet.